

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/511/ (IB)/2017
NAME OF THE PETITIONER(S) : LLOYD INSULATIONS INDIA LTD
NAME OF THE RESPONDENT(S) : CETHAR LIMITED
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R SUBRAMANIAN
ADV
FOR IRP
& CETHAR LTD

Corporate
Debtor.

R. Charan

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ORDER

Counsel representing IRP present and submitted that he is withdrawing the memo with the liberty to file afresh with further particulars. At request, the memo is allowed to be withdrawn with the liberty to file afresh with the required details. Accordingly, the same stands **disposed of**.



MEMBER (TECHNICAL)
ghk



MEMBER (JUDICIAL)